

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

O.A.No.650/2018

Dated Tuesday, the 8th day of January, 2019

PRESENT

Hon'ble Mr.R.Ramanujam, Administrative Member

S.Balaji,
S/o. (Late) V.Suriyanarayananmurthy,
No.29, I Block, Sivalingapuram,
Tamil Nadu Slum Clearance Board,
K.K.Nagar, Chennai 600 078.

...Applicant

By Advocate M/s R.Malaichamy

Vs.

1.Union of India,
Rep., by the Director,
Ministry of Personnel, Public Grievances
& Pensions, Department of Pension &
Pensioner's Welfare, Lok Nayak Bhavan,
New Delhi 110 003.

2.Assistant Director General (Pension),
Ministry of Communications & IT,
Department of Posts, Dak Bhavan,
Sansad Marg, New Delhi 110 001.

3.The Chief Postmaster General,
Anna Salai, Chennai 600 002.

4.Senior Superintendent of Post Offices,
Chennai City South Division,
Chennai 600 017.

...Respondents

By Advocate Mr.G.Dhamodaran

(Order: Pronounced by Hon'ble Mr.R.Ramanujam, Member(A))

When the matter is taken up for hearing, learned counsel for the applicant submits that the applicant wished to withdraw this OA. He has made an endorsement on the case file to this effect. Accordingly, the OA is dismissed as withdrawn.

**(R.RAMANUJAM)
MEMBER (A)**

08.01.2019

M.T.